

Statement

State-wise the total member of companies which are under liquidation and the number of companies which are under liquidation for more than 5 years and for more than 10 years.

Name of the State	Total No of companies which are under liquidation.	No. of companies which are under liquidation for more than 5 years,	No. of companies which are under liquidation for more than 10 years.
1	2	3	4
Tamil Nadu	509	123	261
Andhra Pradesh	96	19	66
Karnataka	232	48	69
Kerala	279	122	49
Pondicherry	11	1	6
West Bengal	964	171	655
Bihar	38	7	28
Orissa	42	26	11
Assam	15	4	8
Maharashtra	691	186	339
Gujarat	128	33	53
Madhya Pradesh	41	8	17
Goa
Delhi & Haryana	335	148	80
Uttar Pradesh	134	23	94
Punjab & Himachal	86	9	50
Rajasthan	81	7	62
Jammu & Kashmir	9	3	..
	3691	938	1848

Thermal power station in Ib Valley in Orissa

3466. SHRI MANMOHAN TUDU: Will the Minister of ENERGY be pleased to state:

(a) whether Government have a proposal to set up a thermal power station in Ib valley in Orissa;

(b) if so, when the above proposal is expected to be implemented; and

(c) the progress made in implementing the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The Project Report for setting up of a thermal power station of 4x210 MW at Benharpali in Sambalpur District of Orissa for utilisation of Ib valley power grade coal has been received from the Government of Orissa. The Project Report envisages the commissioning of the first unit of 210 MW by April 1989 with subsequent units being commissioned at successive intervals of 6 months each. The necessary inputs such as coal linkage,

clearance from environmental angle, availability of water, availability of infrastructural facilities etc., are required to be tied up before the project proposal can be techno-economically appraised.

Measures to improve power situation in the capital

3467. SHRI BHIKU RAM JAIN: Will the Minister of ENERGY be pleased to state:

(a) the measures under consideration of Government to improve power situation in the Capital; and

(b) what are the short term and long term measures under consideration of the Government for resolving the power problem in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Power position in the Capital is much better now except for some transmission bottlenecks. Foreign Experts are looking into these aspects. Central Electricity Authority has accorded techno-economic clearance to the proposal of DESU for installation of 2x67.5 MW sets as replacement of old units at Rajghat Power House. Sanction of Planning Commission is, however, awaited.

Delhi will also get its share from following Central Sector thermal projects:—

(i) Eingrauli STPS (5x200+2x500 MW). One unit of 210 MW capacity at Singrauli STPS has already been commissioned.

(ii) Rihand STPS (2x500 MW). First unit is expected to be commissioned in 1987-88.

In order to meet power needs of Delhi and neighbouring states, possibility of locating near Delhi a STPS in the Central Sector is also being considered.

विदेशों में कर्मचारी भेजने के लिए व्यक्तियों/संगठनों की लाइसेंस

3468. श्री राम अवध : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत से विदेशों को कर्मचारी क्षेत्र के लिए पिछले तीन वर्षों के दौरान कितने व्यक्तियों या संगठनों को लाइसेंस जारी किए गए हैं ; और

(ख) पिछले तीन वर्षों में कितने भारतीय रोजगार के लिए विदेशों में (देश-वार) गए और इस सम्बन्ध में ब्यारा क्या है ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्रीमती मोहसिना किदवाई) : (क) कोई नहीं। भारत के उच्चतम न्यायालय के दिनांक 20 मार्च, 1979 के आदेशों का अनुसरण करते हुए भरती एजेंसियों को पंजीकरण की मंजूरी देने की प्रणाली समाप्त कर दी गई है।

(ख) एक विवरण संलग्न है जिसमें गत तीन वर्षों के दौरान विभिन्न देशों में उत्प्रवास हेतु पंजीकृत किए गए भारतीय श्रमिकों की संख्या दर्शाई गई है।

विवरण

विभिन्न देशों में उत्प्रवास हेतु पंजीकृत भारतीय श्रमिक

1979

1980

1981(अ)

	1979	1980	1981(अ)
1. साऊदी अरब	67853	87919	86384
2. यूनाइटेड अरब एमिरेट्स	37072	56060	40570